

SLP(C)No. 1824 OF 2000

ITEM No.1D (for judgt.)
and 1F

Court No. 7

SECTION XV&X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CA No.4417/2002 @
Petition(s) for Special Leave to Appeal (Civil) No.1824/2000

(From the judgement and order dated 18/11/1999 in SBCWP 3928/98
of The HIGH COURT OF RAJASTHAN AT JAIPUR)

KAILASH CHAND SHARMA

Petitioner (s)

VERSUS

STATE OF RAJASTHAN & ORS.

Respondent (s)

With CA Nos. 4418-21,4423,4427-4429 & 4431,
4432,4437,4438-39,4434,4443,4444,4445,4446-47,4449,4450,4451,4452 ,
4453,4454,4455,4456,4457,4458-60,4461,4462,4463,4464,4465,4466.4435,
4436/02 @
SLP(C)Nos.10778-81/2001,10929,14560-63/2001,15579,4979,5017-18,5021,
20286,20297,20296,20293-94,20298,11496,11642,11619,11618,11614,20300,
11789,11620,12011-13,11879,20289,12289,20290,11359,20292/2001 and
2297,2503/2000 respectively and WP(C)No.542/2000. CA Nos. @
CA Nos. 4440 & 4441-4442 @ SLP(C)Nos. 23010,23011-12/2001

(Heard by Hon'ble Mohapatra and Reddi,JJ.)

Date : 30/07/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioners in CA @@@
CCCCCCCCCCCCCCCCCCCCCCCCCCCC
SLP Nos. Mr. P.K. Jain,Adv.
1824/00,12011-13/01,
2297&2503/01&WP 542/00
and RR.in 1456114563,4979,
5017,5021&11620/01,23010-11/01

For petr.
In CA @ SLP Nos. Ms. Pratibha Jain,adv.
10779-80,10929,20290/01

For Petr. in Mr. Prashant Kumar,adv.
CA @ 10778/01

For petr. in Mr. Ranbir Singh Yadav,adv.
SLP 10781/01 &
RR.in 5021/01

For petr. in
20300,20289/01 Mr. Mahabir Singh,adv.

For petr. in
11879/01 & RR.in Mr. Sushil Kumar Jain,adv.
WP 542/00

For petr. in Mr. Bhava Dutt Sharma,adv.
23012/01

For Respondent (s) Mr. Ranji Thomas,adv.@@
CCCCCCCCCCCCCCCCCCCC
in CA @ SLP Nos. Mr. Javed Mahmud Rao,Adv.
1824/00 & 2297/00 Ms. Bharati Upadhyya,adv.
and Ptr. in 14560-63,
15579,4979,5017-18,
5021,11496,11642,11619,11618,
11618,11789,11620,12289,11359/01
and 20310-11/01

In CA @ SLP Nos.
10778 & Ptr.in Mr. Surya Kant,adv.
20286,20296-98,20293-94

In CA @ SLP Nos.
10778-81 Mr. K.K.Gupta,adv.

In CA @ SLP 10778,10781, Ms. Shobha,adv.for
11496,11642,11618,111614, M/s. K.L.Mehta & Co.,adv.
1111789,11879,11359

In 14560/01 Mr. C.N.Sree Kumar,adv.

In 14582,15579,20286,20297,
20296,20293,20294,12289, Mr. Ashok K.Mahajan,adv.
11359,20292

In 5021/01 Mr. Manoj Prasad,adv.

In 10779-80,10929& Mr.K.S.Rana,adv.
11620/01

UPON perusing papers the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T..J.
.SP2

Hon'ble Mr. Justice P.Venkatarama Reddi pronounced
the common judgment in all the matters. Leave granted.
Appeals are disposed of. REPORTABLE.@@
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.SP1
(Suman Wadhwa) (S.Malkani)
Court Master Court Master

Signed Reportable judgment is placed on the file.